Unstarred Questions

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) and (b) Government of India is exploring the possibility of developing reverse SEZs abroad. Consultations with other Departments like Department of Fertilizers, Department of Commerce, Department of Economic Affairs, Ministry of External Affairs etc. are on and details are being worked out.

(c) and (d) The Government has introduced Petroleum, Chemicals and Petrochemical Investment Region Policy (PCPIR) in 2007 to provide state of art infrastructure and common services with objective to boost manufacturing and employment through cluster development approach. Setting up of PCPIRs in four states of Andhra Pradesh, Gujarat, Odisha and Tamil Nadu has been approved so far.

Demand and supply of fertilizers

1867. SHRI P. BHATTACHARYA:

SHRI PRAMOD TIWARI:

DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the demand and availability of fertilizers in the country particularly in the States of Uttar Pradesh, Bihar, Andhra Pradesh and West Bengal;

(b) whether adequate quantity of fertilizers is going to be made available to farmers during the current sowing season;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the action taken/proposed to be taken by Government to provide adequate quantity of fertilizers to farmers of these States?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) A Statement showing demand (requirement), supply plan, availability and sales of all the fertilizers in the country including Uttar Pradesh, Bihar, Andhra Pradesh and West Bengal for the current sowing season (upto June, 2014) is given in the Statement. *[Refer to the Statement appended to USQ 265 Part (a)]*

(b) and (c) It can be seen from the Annexure above that availability of all the fertilizers in all the States including Uttar Pradesh, Bihar, Andhra Pradesh and West Bengal for

the current sowing season is adequate and comfortable. Further, distribution of all the fertilizers within the State is the responsibility of the concerned State Government.

(d) The following steps are being taken by the Government to provide adequate quantity of fertilizers to the farmers in all the States/UTs:

- The month-wise demand is assessed and projected by the Department of Agriculture and Co-operation (DAC) in consultation with the State Governments before commencement of each cropping season.
- On the basis of month-wise and State-wise projection given by DAC, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:
 - (i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System (FMS);
 - (ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
 - (iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture and Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
 - (iv) The gap in the demand and domestic production of fertilizer is met through imports.

Indigenous production of fertilizers

1868. SHRI P. RAJEEVE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether demand of fertilizers is met by domestic production;

(b) if not, the details of import of fertilizers and the cost of this during the last three years;